

GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT

Notification

Jammu, the 11th February, 2011.

SRO -57 In exercise of the powers vested in me under Section 12(3) of the Jammu and Kashmir Right to Information Act, 2009 (Act No. VIII of 2009), I, N.N. Vohra, Governor of Jammu and Kashmir, hereby appoint Shri Ghulam Rasool Sufi, IRS, presently Chief Income Tax Commissioner, Amritsar Region, as the State Chief Information Commissioner in the State Information Commission constituted vide Notification SRO 325 dated 19th Oct, 2009.

Shri Ghulam Rasool Sufi's appointment as the State Chief Information Commissioner shall take effect from the date he assumes charge of the post, after being relieved by the Government of India.

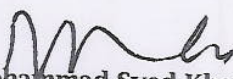
Sd/-
N.N. Vohra
Governor of Jammu and Kashmir

No. GAD (Adm) 78/2009-V

Dated. 11.02.2011.

Copy to the:-

1. Chairman, Central Board of Direct Taxes (CBDT), Deptt. Of Revenue. GoI, North Block, New Delhi.
2. Chairman, J&K Special Tribunal
3. Shri Ghulam Rasool Sufi, IRS (1977), presently Chief Income Tax Commissioner, Amritsar Region.
4. Director General of Police, J&K.
5. All Principal Secretaries to Government.
6. Chief Electoral Officer, J&K.
7. Principal Secretary to Hon'ble Chief Minister.
8. Principal Secretary to H.E the Governor.
9. Accountant General, J&K, Jammu.
10. All Commissioners/ Secretaries to Government.
11. Divisional Commissioner, Jammu/ Kashmir.
12. Director General, IMPA, Jammu.
13. Resident Commissioner, J&K Government, New Delhi.
14. Secretary, J&K Legislative Assembly/ Council.
15. Secretary, J&K Accountability Commission.
16. Secretary, J&K Public Service Commission.
17. Secretary, J&K State Information Commission, Jammu.
18. Secretary, J&K Academy of Art, Culture & Languages, Jammu
19. All Heads of the Departments.
20. All Deputy Commissioners.
21. Director Estates.
22. Director Information, J&K, Jammu.
23. Director, Archives, Archaeology & Museums..
24. Secretary, J&K Services Selection Board.
25. General Manager, Government Press, Jammu/ Srinagar for publication in an extra-ordinary issue of the Government Gazette, 200 printed copies of the notification may be supplied to this Department within one day positively.
26. Private Secretaries to all Hon'ble Cabinet Ministers/ Ministers of State.
27. Special Assistant to Advisor to Hon'ble Chief Minister.
28. OSD to Political Advisor to Hon'ble Chief Minister
29. Prpl. Private Secretary to Chief Secretary.
30. I/C Website, GAD.
31. Stock file.


(Mohammad Syed Khan) IAS
Commissioner/ Secretary to Government,
General Administration Department